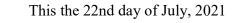
CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/769/2021



HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Mushtaq Ahmad Khan, S/o Ghulam Mohammad Khan, R/o Kawari, Laderwan, District Kupwara (Aged 35 years).

....Applicant

(Advocate: - Mr. M A Wani)

Versus

1. Union Territory of Jammu and Kashmir through Principal Secretary to Govt. Home Department, Civil Secretariat, Srinagar/Jammu and 5 ors.

.....Respondents.

(Advocate: Mr. Amit Gupta, learned A.A.G.)

ORDER [ORAL]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

TA No. 62/769/2021 arises out of WP (C) No. 3439/2019 claiming the relief for the post of Special Police Officer (S.P.O.). It is not a civil post and the Tribunal does not have any jurisdiction. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir at Srinagar.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

Arun

